

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th APRIL, 2024, 10:30 A.M.

CA (CAA)/2/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Quadrillion Finance Pvt. Ltd. 2. Intergalactory Foundry Pvt. Ltd. (Transferor Companies) And Garagepreneurs Internet Pvt. Ltd. 2. RGVN (North East) Microfinance Ltd. 3. North East Small Finance Bank Ltd. (Transferee Companies)
UNDER SECTION	U/s 230-232of Companies Act, 2013.

For Petitioner (s) : Mr. A. Sandilya, Adv.
Mr. Nitish Jain, Adv.
Ms. Samrudhi Chothani, Adv
Ms Vatsals Kumar, Adv.
Ms. Misha Kumar, Adv.
Mr. A Banerji, Adv.
Mr. Atharva Gade, Adv.
Mr. Biman Debnath, CS.

For Respondent (s) :

ORDER

Learned Counsel/Authorized Representative for the petitioner is present.

Matter heard. **Reserve for Order.**

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)